

[20 December, 2005]

RAJYA SABHA

(c) the name of the 'State Universities' who have given permission to give affiliation to the colleges situated in the other States; and

(d) the status of SNDT Women's University, Mumbai in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) The Jurisdiction of universities are stipulated in their respective Acts and that of institutions deemed to be Universities are contained in the relevant notification under Section 3 of the UGC Act.

(b) A state university can affiliate a college/institute situated in other State if its Act provides for such a provision. However, a recent judgement of the Hon'ble Supreme Court in the matter of private universities of Chhattisgarh, has ruled that provision in the State Act for off-campus centres outside the State was beyond the legislative competence of the State legislature.

(c) and (d) The SNDT Women's University, Act provides for affiliation of Colleges outside Maharashtra subject to no-objection of the concerned State Government and the University in whose jurisdiction, such Colleges are located.

Negative impact of free education to Girls

2782. SHRIMATI SYEDA ANWARA TAIMUR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that managements of the privately-run CBSE schools are worrying because of the decision taken by Government to provide free education to all the girl students who are "Single child" in their family;

(b) to avoid a financial crisis, such schools may discourage girl student's admission, which would lead to low literacy rate of women in future; and

(c) if so, the steps Government have taken to monitor strictly and to ensure girl student's admission?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) A few

representatives have been received by CBSE against the amendment to the Affiliation Bye-laws of CBSE to grant fee for single girl child.

(b) No such instance has come to the notice of the Government.

(c) CBSE has also requested all the affiliated schools to submit a quarterly report on fee faver. It at any point of time, it is detected that any school affiliated to CBSE is not providing this facility to the single girl child or denying admission on this ground, necessary action under Affiliation Bye-laws can be taken against them.

Additional rice to Karnataka

2783. SHRI JANARDHAN POOJARY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) Whether the Government of Karnataka has requested for release of additional quantity of rice of BPL rates for the additional 19.66 lakha of children; and

(b) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF): (a) and (b) A request to provide additional foodgrains under Mid-Day Meal Scheme for 19.66 lakh student of classes VI and VII was received from Government of Karnataka. Since Mid-Day Meal Scheme covers students of class I to V only, the request could not be agreed to.

Eligibility Criteria For Teachers in Professional Colleges

2784. SHRI JANARDHAN POOJARY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether educational qualification and experience has been prescribed for the posts of Readers and Professors in the professional colleges including the engineering colleges;

(b) if so, the details in this regard, course-wise;

(c) whether there is an acute shortage of teaching staff with requisite qualification and experience at the level of Readers and Professors;